

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.410

Restoration App/91/ND/2022 IN IB/1295/ND/2018

IN THE MATTER OF:

M/s Lalita Distributors	...	Applicant
Versus		
Global Fragrances Pvt Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.06.2023.

**Sd/-
(Court Officer)**